## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 155/2007 **CA. NO**.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016

NAME OF THE COMPANY: M/s. Motwane Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT: 634A** 

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Buddy Raymadhan Adv

2. Avend Kumar Ray Adv

3. V. P. Sirsh. — refractive 9

Particular. 2.

## **ORDER**

Ld. Counsels have raised their arguments on the point of fixing of the capital gain liability.

- 2. Steps for compliance of other terms are in progress.
- 3. To come up for further consideration on 28.10.2016.

(Ina Malhotra) Member Judicial